

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 05.10.2018

**ORDER NO. 220 OF 2018**

Hon'ble President is pleased to partially modify roster order no. 208 of 2018 for CESTAT, Mumbai and special Benches comprising Members who have partly heard the matters will be constituted on the given dates at 02.30 P.M.:-

Sl. No.	Members	Appeal No.	Next DOH as part-heard
01	Hon'ble Sh. C. J. Mathew, Member (T) and Hon'ble Sh. Ajay Sharma, Member (J)	C/786/2010 & 18 others	09/10/2018
		C/474/2011 & 05 others	11/10/2018
02	Hon'ble Dr. D. M. Misra, Member (J) and Hon'ble Sh. Sanjiv Srivastava, Member (T)	E/2445/05 & E/Misc/85061/18 in E/2943/05	09/10/2018
		C/87944/2017 & 30 others	11/10/2018

By order,



**(Bineesh Kumar K. S.)**  
**Registrar**

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SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

  
Dy.Registrar